GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI.

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. †3858

ANSWERED ON 23.03.2023

BARNAR RESERVOIR

†3858. SHRI GIRIDHARI YADAV

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Barnar Reservoir Scheme (BRS) in Jamui district of Bihar is connected to both the States of Bihar and Jharkhand and if so, the details thereof;
- (b) whether the works related to the said scheme has not been completed/executed due to lack of cooperation between the two States:
- (c) if so, whether the Government proposes to complete the construction work of the said scheme by handing over/transferring it to the Union Government; and
- (d) if so, the details thereof along with the time by which it is likely to be completed and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) Government of India provides technical support, and also partial financial assistance under its ongoing schemes, to the State Governments for the irrigation projects. However, it is for the State Government concerned to take up planning and implementation of irrigation projects, as per their own priorities and resource availability, etc.

Though Barnar Reservoir Scheme (BRS) is located in the Jamui district of Bihar which is bordering Jharkhand, the project will only benefit the state of Bihar.

- **(b)** Government of Bihar has informed that though the first approval of the project was obtained in 1975, however, the project is delayed due to forest and environmental clearances. The State Government has not cited lack of cooperation between the States of Bihar and Jharkhand as a reason for delay in implementation of the project.
- (c) & (d) Pradhan Mantri Krishi Sinchai Yojana Accelerated Irrigation Benefit Programme (PMKSY-AIBP) is an ongoing scheme of this Ministry providing part partial financial assistance to the State Governments for major and medium irrigation projects, held up in advanced stage due to financial constraints. Government of Bihar has indicated its intention for seeking funds from the Government of India for Barnar reservoir scheme under PMKSY-AIBP. However, the execution of projects funded under PMKSY-AIBP also continues to lie with the State Government concerned, and the role of the Government of India is limited to providing partial financial assistance as per the norms of the scheme.

Government of Bihar has not submitted any proposal to this Ministry regarding financial assistance for the project.
